

Defective Case Register from 2025-03-24 to 2025-03-24

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMP/11660/2025	ARIJEET MISHRA	2025-03-24	In synopsis and paragraph -1 of cause title ,in place of c .m .p it is mentioned writ petition . 2 .Address of opp . party no .-7 not furnished in cause title .
2	D-BLAPL/8870/2025	SAROJ KUMAR PADHY	2025-03-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.15 and 16 not legible.
3	D-ABLAPL/8809/2025	KAJAL SAHOO	2025-03-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no.not furnished on declaration. 2.Petition not correctly addressed to Honorable Court
4	D-MATA/11800/2025	DILIP KUMAR SAHU	2025-03-24	1. Period of Delay 60 days delay
5	D-WP(C)/11698/2025	RANJIT MOHANTY	2025-03-24	Age of the opp.party no 4 and 5 not mentioned in the cause title.
6	D-WP(C)/11739/2025	PRAFULLA KUMAR MOHAPATRA	2025-03-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Slp.nO.7541/ 2020 DISP.OF ON31-10-2022 in para.1 of petition not tally with ref. certificate in cause title. 2. page no.57 partially neat.
7	D-CRLMC/8617/2025	SANTOSH KUMAR MOHANTY	2025-03-24	.Subject Code incorrectly Mentioned
8	D-WP(C)/11487/2025	PRAKASH CHANDRA DASH	2025-03-24	This case Nomenclature may be(crl M P)
9	D-CRLREV/8873/2025	GOPAL PRASAD JENA	2025-03-24	1. Provision of Law Appears to be wrong 2. Certificate regarding not filing any revision before learned Sessions Judge be filed.(ii)Copy of Power of attorney be filed.
10	D-ABLAPL/8917/2025	ATULYA KUMAR PUJARI	2025-03-24	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Petition not correctly addressed to Honorable Court
11	D-WP(C)/11799/2025	SANTOSH KUMAR DASH	2025-03-24	.Subject Code Not Furnished .
12	D-CMP/11729/2025	LINGARAJ SARANGI	2025-03-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1 .In c .m .p annexure-9 is marked annexure -8 and annexure-10 is marked annexure- 9 . 2 .In affidavit of c .m .p and I .A petitioner no .2 sworn affidavit ,but she states being petitioner no .1 she has sworn affidavit for self and for petitioner no .2 but she is petitioner no .2 .
13	D-WP(C)/11580/2025	KAIBALYA PANDA	2025-03-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				Legible copy of page-18 to be filed
14	D-CRLMC/8808/2025	SANJIB KUMAR BHANJADEO	2025-03-24	1.Age of petitioner in affidavit does not tally with the cause title.
15	D-WP(C)/11592/2025	KHAN MAHMOODUL HASAN NIAMATI	2025-03-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Both the Affidavit (Writ petition and in I.A. petition) not in proper format .
16	D-BLAPL/8872/2025	SAROJ KUMAR PADHY	2025-03-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 15 and 16 not legible.
17	D-RSA/11804/2025	SRIKHETRA MISHRA	2025-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Period of Delay 27 days 2.D.C.Fee of Rs.4173/- to be Paid.
18	D-CRLMC/8798/2025	PRATIMA NAYAK	2025-03-24	1.Nomenclature of the case not correctly furnished in the affidavit (sl.no.4).
19	D-WP(C)/12072/2025	MOHAMMED MUSTAQ ANSARI	2025-03-24	RULE 8of the O H C P I L2010 RULE 2010has not complied with
20	D-WP(C)/11552/2025	CHITRASEN PARIDA	2025-03-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-CONTC/11522/2025	ADV.	2025-03-24	17-REFERENCE CERTIFICATE NOT FURNISHED.
22	D-ABLAPL/8853/2025	MANAS KUMAR CHAND	2025-03-24	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
23	D-ABLAPL/8906/2025	KUNAL KUMAR SWAIN	2025-03-24	Page no. 12 not neat.
24	D-WP(C)/11818/2025	DHANESWAR BEHERA	2025-03-24	Annexures-1 to 3 not correctly page marked.
25	D-CRLMC/8799/2025	PRATIMA NAYAK	2025-03-24	1.This case related to sexual offence the name of the victim, victim father and their address deleted from petition as per standing order 3/2024 and put up for S.R. thereafter.
26	D-WP(C)/11648/2025	TUSAR KANTA SAHOO	2025-03-24	Page No 13 and 18 not Neat and Legible.
27	D-CMP/11779/2025	NIRANJAN LENKA	2025-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Synopsis and date chart are not page marked in index . 2 .In annexure-1 in the body of c .m .p ,in place of plaint it is ment ioned plaintiff .
28	D-ABLAPL/8925/2025	SARADA PRASAD DASH	2025-03-24	1. Name of Father of the deponent on affidavit does not tally with cause title
29	D-BLAPL/8952/2025	ASUTOSH TRIPATHY	2025-03-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. PAGE NOS. 10 AND ANNEX.3 NOT NEATLY LEGIBLE.

30	D-ABLAPL/8802/2025	SK. ZAFARULLA	2025-03-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annex.1 not neatly legible.
31	D-WP(C)/11663/2025	SAIBRATA RATH	2025-03-24	Page no 37 not legible
32	D-CRLA/8719/2025	BHABANI SAMAL	2025-03-24	Place it after after filing of Pages 48 and 49
33	D-BLAPL/8803/2025	SK. ZAFARULLA	2025-03-24	GR case not mentioned in FIR and rejection order.
34	D-RPFAM/11683/2025	GOPINATH MISHRA	2025-03-24	Copy of Trial Court Judgement / Order - c.copy not filed.xerox copy of judgment dt12.2.2025 filed vide annexure-3. 2. Code - incorrectly furnished 3. Being aggrieved and grounds not furnished
35	D-WP(C)/11775/2025	ARUN KUMAR PATRA	2025-03-24	.Date mentioned in Annexure-1 and averment of writ petition does not tally with book marks index and index of writ petition.2.Paragraphs of I.I. is not correctly numbered.
36	D-CRLA/8857/2025	DEBASIS SARANGI	2025-03-24	1.IA no.898/25 is wrongly addressed 2.Age of appellant be reconciled on cause title as per trial court judgement(ii)Date of judgment stated wrongly ap pg.4(Being aggrieved..)and also in prayer.
37	D-ABLAPL/8854/2025	SATYA NARAYAN MISHRA 4	2025-03-24	Page -13 and 14 of annexure-1 not legible .
38	D-MACA/11679/2025	PRAKASH KUMAR MOHANTY	2025-03-24	1. Period of Delay 45 days
39	D-WP(C)/11737/2025	DEBASISH HAZRA	2025-03-24	.Receipt Showing Serv.copy To ct not Filed.
40	D-WP(C)/11791/2025	RABI NARAYAN MISHRA	2025-03-24	Reference certificate furnished but W.P.(C)No. is left blank
41	D-CONTC/11541/2025	ADV.	2025-03-24	Vakalatanama not filed but mentioned in the index
42	D-BLAPL/8840/2025	ADITI HOTA	2025-03-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner in cause title and V.nama not tally with rejection order.
43	D-WP(C)/11835/2025	SAGARIKA SAHOO	2025-03-24	Date mentioned under annexure-7 not tally with the Book mark index ,index and averment of the writ petition.
44	D-ABLAPL/8817/2025	AMITAV TRIPATHY	2025-03-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos.7 and 9 not neat.
45	D-WP(C)/11639/2025	KRISHNA CHANDRA SAHU	2025-03-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page No 43 to 47 and 50 to 53 not Neat and Legible.
46	D-WP(C)/11822/2025	SATYAJIT MOHAPATRA (2)	2025-03-24	This may be registered as W.P.(CRL)

47	D-RSA/11751/2025	DEEPALI MAHAPATRA	2025-03-24	1.D.C.Fee of Rs. 8691/- to be Paid.
48	D-ABLAPL/8735/2025	SOUBHAGYA KUMAR DASH	2025-03-24	Page 8 is Partly legible.
49	D-WP(C)/11783/2025	GOPAL KRUSHNA NANDA	2025-03-24	Synopsis and date charts are not alphabetically paginated
50	D-ABLAPL/8856/2025	AMIT KUMAR NATH	2025-03-24	H.C.B.A.W.F.Fee Rs.50 not paid.
51	D-WP(C)/11575/2025	PRASANTA KUMAR TRIPATHY	2025-03-24	1.Opp.Part No.2 is not represented through.2.Date of execution of vakaltnama not furnished.
52	D-WP(C)/11686/2025	GYANESWAR SATPATHY	2025-03-24	1.Page Nos.17 To 20 Are not Legible.
53	D-BLAPL/8891/2025	LAMBODOR ACHARI	2025-03-24	PS Case Relates to Chakapada PS . But free Copy of Rejection Order in Annexure-2 shows Baliguda PS
54	D-CRLA/8849/2025	DEBASIS SARANGI	2025-03-24	1. IA no.893/25 is wrongly addressed.(ii)Age of appellant be reconciled as per trial court judgement 2. Date of judgment at page 4(before ground)and in prayer seems to be wrongly stated.
55	D-WP(C)/11638/2025	RAMESH CHANDRA JENA	2025-03-24	Fathers name of the petitioner not mentioned in the cause title
56	D-WP(C)/11583/2025	ANUP NARAYAN MOHANTY	2025-03-24	1.Copy not served on S.C.(C.T and G.S.T)2.The name op opp.parties not correctly furnished in index synopsis. date charts affidavit and vakaltnama.
57	D-WP(C)/11629/2025	KRISHNA CHANDRA SAHU	2025-03-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D-WP(C)/11786/2025	GOPAL KRUSHNA NANDA	2025-03-24	Synopsis and date charts are not alphabetically paginated.
59	D-WP(C)/11633/2025	KRISHNA CHANDRA SAHU	2025-03-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	D-CMAPL/11657/2025	SHISHIR KUMAR SWAIN	2025-03-24	1.C.copy of dismissal order not filed
61	D-MACA/11681/2025	PRAKASH KUMAR MOHANTY	2025-03-24	Period of Delay 16 days delay
62	D-WP(C)/11707/2025	DEBI PRASAD DHALSAMANTA	2025-03-24	.Receipt Showing Serv.copy To cg not Filed.
63	D-BLAPL/8368/2025	SUSHANTA HARICHANDAN	2025-03-24	.Petition not correctly addressed to Honorable Court
64	D-ABLAPL/8795/2025	MANOJ BIHARI DAS	2025-03-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authorization to swear affidavit on behalf of other petitioner not furnished in affidavit and also sl. nos of paragraphs of petition not correct in declaration.2.V.nama partially neat.
65	D-BLAPL/8763/2025	ARIJEET MISHRA	2025-03-24	Date of Rejection order not tally with Index.

66	D-WP(C)/11570/2025	DARPANARAYAN PATTNAYAK	2025-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Synopsis and date charts are not alphabetically paginated and also not marked in index.2.Date mentioned in Annexures-3 and 7 and averment of writ petition does not tally with book marks index and index of writ petition.3.Date mentioned in Annexure-3 and averment of writ petition does not tally with book marks index and index. 4.Petition not correctly addressed to Honorable Court
67	D-CONTC/11534/2025	ADV.	2025-03-24	Vakalatnama not filed but mentioned in the index.
68	D-WP(C)/11695/2025	RAGHUNATH BISWAL	2025-03-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page Nos.10 to 15 Are Not Legible.
69	D-WP(C)/11760/2025	PRNOY MOHANTY	2025-03-24	Annexure-10 not neat and legible . 2..Subject Code Not Furnished .
70	D-BLAPL/8758/2025	MD. RIAZ	2025-03-24	.Receipt Showing Serv.copy To cg not Filed.
71	D-ABLAPL/8878/2025	AKSHAYA KUMAR SAHOO	2025-03-24	Page 10 of annexure-1 is black and page -11 is not neat .
72	D-WP(C)/11641/2025	RAMESH CHANDRA JENA	2025-03-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age and Fathers name and Detailed Address of the petitioner not furnished in the cause title
73	D-CMP/11493/2025	MAHESWAR MOHANTY	2025-03-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Father name of opp. party no .-1 not furnished . 2 .Serial no .16 and 17 twice reflected in cause title .
74	D-ABLAPL/8796/2025	KULDEEP MOHANTY	2025-03-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not tally with affidavit and cause title.C.T case number not mentioned in the FIR copy.
75	D-WP(C)/11713/2025	PRADYUMNA KUMAR MOHANY	2025-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1-page -19 not legible.2-copy of order as describe in index under annexure-8 not filed.
76	D-CRLMC/8696/2025	ANSUMAN BHUYAN	2025-03-24	1. Original copy of annex-1 not filed.
77	D-LAA/10775/2025	UMESH CHANDRA MOHANTY	2025-03-24	1. Period of Delay 2 days delay 2.D.C. f. Rs.102035/- to be paid. 3. Requisites not filed. 4. Court fee payable not correctly furnished.
78	D-WP(C)/11782/2025	GOPAL KRUSHNA NANDA	2025-03-24	Synopsis and date charts are not alphabetically paginated
79	D-BLAPL/8788/2025	DIPTI RANJAN BHOKTA	2025-03-24	14-NOT PROPERLY INDEXED.

				1. Page marking not proper in index. 2..Receipt Showing Serv.copy To Vigilance not Filed.
80	D-WP(C)/11652/2025	KAMALAKANTA NAYAK	2025-03-24	Fathers Name of the petitioner not tally in the cause title as well as affidavit.
81	D-BLAPL/8806/2025	S.PUSPALAKA	2025-03-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. SL. no. in declaration and paragraphs not proper.
82	D-WP(C)/11593/2025	KRISHNA CHANDRA SAHU	2025-03-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-LAA/11453/2025	SASWATI MOHAPATRA	2025-03-24	1- vernacular certificate not furnished.2-undertaking for filing of english translation copy of odiya annexure not furnished.
84	D-ABLAPL/8760/2025	DINESH KUMAR PANDA	2025-03-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Nomenclature not correctly mentioned in the affidavit.
85	D-ABLAPL/8736/2025	UMA SHANKAR PATEL	2025-03-24	Annexure-1 is not Attested
86	D-ABLAPL/8801/2025	SK. ZAFARULLA	2025-03-24	Date of FIR not correct in date chart and para.1 of petition.
87	D-RSA/11643/2025	GANESH PRASAD SAMAL	2025-03-24	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
88	D-WP(C)/11561/2025	ULLASH CHANDRA MOHANTY	2025-03-24	1.Paragraphs of writ petition not correctly numbered.2.legible copy of page-9 to be filed.3.The name of opp.parties in vakaltnama not correctly furnished.4.The name and address of the petitioner in vakaltnama not furnished.Mobile and enrollment number of all the counsel in vakaltnama not furnished
89	D-WP(C)/12017/2025	GYANA RANJAN SETHI	2025-03-24	Page no.32 be substituted by an exact copy.
90	D-WP(C)/11771/2025	GOPAL KRUSHNA NANDA	2025-03-24	Synopsis and date charts are not alphabetically paginated
91	D-ABLAPL/8812/2025	PRATAP CHANDRA MISHRA	2025-03-24	1. Page nos.7 8 and 9 not neat and legible.
92	D-WP(C)/11628/2025	KRISHNA CHANDRA SAHU	2025-03-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	D-ABLAPL/8742/2025	KSHIROD KUMAR PAHIL	2025-03-24	Page 13 and 14 partly Legible
94	D-BLAPL/8762/2025	ARIJEET MISHRA	2025-03-24	Date of Rejection order not tally with Index.
95	D-CRLMC/8826/2025	PRAVASHA PUJAREE PARIDA	2025-03-24	1. Paragraph number not Mentioned in Declaration.

96	D-CRLMC/8701/2025	SOUMYA RANJAN DAS	2025-03-24	1. This case related to sexual offence the name of the victim deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.
97	D-WP(C)/11869/2025	ARUNA KUMAR NAYAK	2025-03-24	.Receipt Showing Serv.copy To cg not Filed.
98	D-CRLMC/8646/2025	NISHIKANTA MISHRA	2025-03-24	1.C.copy of Annex-2 not filed.2.petitioner no.2 not executed in v.nama.
99	D-CONTC/11539/2025	ADV.	2025-03-24	Vakalatnama not filed but mentioned in the index
100	D-GCRLA/8733/2025	ADDL. STANDING COUNSEL	2025-03-24	Impugned judgment not page marked nor index filed.
101	D-BLAPL/8902/2025	LALITENDU BHUYAN	2025-03-24	Page no. 9 not completely scanned.
102	D-WP(C)/11568/2025	SRIKAR KUMAR RATH	2025-03-24	Page No 18 19 21 22 23 24 25 not Neat and legible.
103	D-BLAPL/8791/2025	SIBA RANJAN POLAI	2025-03-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
104	D-WP(C)/11634/2025	KRISHNA CHANDRA SAHU	2025-03-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-ARBP/11202/2025	RAJESH RANJAN SAHOO	2025-03-24	1.Deficit court fee of Rs. 494/- not paid. 2. Page No. 52 is not legible.
106	D-WP(C)/11796/2025	DILIP KUMAR SAHU	2025-03-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
107	D-ABLAPL/8875/2025	SAROJ KUMAR DASH	2025-03-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
108	D-CMP/11837/2025	DESHA RANJAN RATH	2025-03-24	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees of Rs .1.10 paisa not paid on annexure - 8 .
109	D-ABLAPL/6768/2025	LAXMINARAYAN RAYATSINGH	2025-03-24	1. Index shows Bail Application instead of ABail Application. 2. Date Chart Not Furnished
110	D-ABLAPL/8744/2025	GHANASHYAM DASH	2025-03-24	Petitioner No 2 Prahallda @ Prahallad Lenak Signed in V nama as Prahallada Lenka. Page 10 partly Legible
111	D-ABLAPL/8900/2025	CHIRANJIB ROUT	2025-03-24	14-NOT PROPERLY INDEXED.
112	D-CRLREV/7317/2025	PRAVAT KUMAR DAS	2025-03-24	good grounds certificate not furnished
113	D-CRLMC/8671/2025	SK. ZAFARULLA	2025-03-24	1. ST case number not correctly furnished in Prayer of the petition. 2. Page no. 12 not legible.
114	D-WP(C)/11636/2025	MANOJ PANIGRAHI	2025-03-24	1.The Name of the petitioner is different in petition Affidavit And V>Nama
115	D-CRLMC/8800/2025	PRATIMA NAYAK	2025-03-24	1.Nomenclature of the case not correctly furnished in the affidavit(sl.no.4).
116	D-BLAPL/8827/2025	SUDHASHREE PASAYAT	2025-03-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Address of the petitioner in V.nama not tally with cause title.

117	D-FAO/11659/2025	AKSHYANGSHU SEKHAR NANDY	2025-03-24	1.D.C.F.of Rs6/ to be paid. 2.Code not indicated
118	D-ABLAPL/8775/2025	CHIRANJIB ROUT	2025-03-24	As per signature of Petitioner no-1 in Affidavit and V.Nama not tally in Cause Title,Petitioner, Affidavit and V.Nama.
119	D-CMP/11526/2025	RAMDAS ACHARY	2025-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Occupation of petitioner who sworn affidavit left blank in affidavit of c.m .p and I .A .
120	D-CRLMC/8711/2025	DEVASHIS PANDA	2025-03-24	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Certified copy of annex-1 not filed
121	D-ABLAPL/8874/2025	SANJIB KUMAR BHANJADEO	2025-03-24	.Petition not correctly addressed to Honorable Court
122	D-WP(C)/11632/2025	KRISHNA CHANDRA SAHU	2025-03-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-ABLAPL/8888/2025	JAYAKRISHNA MOHAPATRA	2025-03-24	14-NOT PROPERLY INDEXED. Page 12 and 13 not available.
124	D-CRLA/8841/2025	BISWAJIT TRIPATHY	2025-03-24	1.Period of Delay 61 days 2. Index is wrong(internal page nos.32 and 31)
125	D-WP(C)/11742/2025	NITYANANDA PANDA	2025-03-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Prayer not signed by the ld.advocate . Affidavit not sworn by the petitioner no.2 and 3. 2..Petition not correctly addressed to Honorable Court
126	D-CMP/11828/2025	HRUDANANDA MOHAPATRA	2025-03-24	In affidavit of I .A - 470/2025 name of petitioner is not correct .
127	D-BLAPL/8743/2025	BIJAYA KUMAR BEHERA 1	2025-03-24	Age of the petitioner not tally with Rejection order and cause title.
128	D-ABLAPL/8882/2025	SANJIB KUMAR BHANJADEO	2025-03-24	Annexure-1 is wrongly page marked . 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
129	D-ABLAPL/8807/2025	SANJIB KUMAR BHANJADEO	2025-03-24	Nomenclature not proper in prayer and sl.5 of affidavit. 2..Petition not correctly addressed to Honorable Court
130	D-CRLMC/8650/2025	JUGALA KISHORE PANDA	2025-03-24	1.Nomenclature of the case not correctly mentioned In affidavit (sl.no.4).
131	D-WP(C)/11447/2025	LAMBIT SENAPATI	2025-03-24	Age of petitioners not mentioned in cause title.
132	D-CRLMA/8594/2025	AKASH ACHARYA	2025-03-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of law furnished appears to be wrong.correct provision may be u/s.439(b)of crpc.
133	D-CONTC/11537/2025	ADV.	2025-03-24	Vakalatnama not filed but mentioned in the index

134	D-LAA/7367/2025	SUKANTA KUMAR NAYAK	2025-03-24	1.Court fee payable not correctly furnished.2.page no.12 not legible.
135	D-CRLMC/8669/2025	BHABANI SHANKAR DAS	2025-03-24	Synopsis and date chart not mentioned in Index page.
136	D-CRLA/8879/2025	BISWAJIT NAYAK	2025-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Age of appellant be reconciled as per lower court judgment.
137	D-CONTC/11472/2025	IN PERSON	2025-03-24	1.Addressed To Honorable Court Not Proper.2.Affidavit Not Proper.
138	D-WP(C)/11827/2025	SOUMYA SUCHARITA DEO	2025-03-24	A. Fee of Rs.1.10 to be paid
139	D-BLAPL/8890/2025	JAYAKRISHNA MOHAPATRA	2025-03-24	1.Instead of filing V Nama a xerox copy of V Nama without any court fees and stamp filed.2. Certify copy of Rejection Order not filed.3. Annexure 2 is partly legible
140	D-WP(C)/11769/2025	DEEPAK RANJAN PARIDA	2025-03-24	1. Number and date of anx.6 does not match with the prayer made in writ petition.
141	D-WP(C)/11563/2025	ANJAN KUMAR BISWAL	2025-03-24	Date chart not filed.
142	D-WP(C)/11566/2025	LAMBODOR ACHARI	2025-03-24	1.Annexure-6 is not correctly page marked.2.Mobile and enrollment numbers of all the counsel in vakaltnama not furnished
143	D-WP(C)/11778/2025	ARUN KUMAR PATRA	2025-03-24	Paragraphs of I.A is not correctly numbered
144	D-WP(C)/11651/2025	KAMALAKANTA NAYAK	2025-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
145	D-WP(C)/11637/2025	RAMESH CHANDRA JENA	2025-03-24	Fathers name of the petitioner not mentioned in the cause title.
146	D-BLAPL/8261/2025	MAHES DAS	2025-03-24	1.Name of Lower Court mentioned in rejection order not tally with Cause Title.
147	D-WP(C)/11836/2025	BASUDEV BARIK	2025-03-24	1. Index not properly page marked. 2. Date mentioned under annexure-2 not tally with Book mark index ,and index of the writ petition.3. Date mentioned under annexure-6 not tally with the averment of the writ petition.
148	D-WP(C)/11687/2025	GYANESWAR SATPATHY	2025-03-24	1.Page Nos.17 To 20 Are not legible.
149	D-WP(C)/11806/2025	ABHISHEK DASH	2025-03-24	Not properly addressed in the I.A.
150	D-ABLAPL/8761/2025	RAMESH CHANDRA MAHARANA	2025-03-24	14-NOT PROPERLY INDEXED.
151	D-WP(C)/11741/2025	SUBHRANSU BHUSAN MOHANTY	2025-03-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no16 not neat and legible.
152	D-CMP/11731/2025	RANJAN KUMAR ROUT	2025-03-24	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In affidavit occupation of petitioner left blank .2 .Authentication fees of Rs .9 .90 paisa not paid

				on annexure - 3 .
153	D-WP(C)/11801/2025	SURYAKANTA DASH	2025-03-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
154	D-CMAPL/11826/2025	DEEPAK KUMAR MOHAPATRA	2025-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 344 days 2.C.copy of dismissal order not filed
155	D-ABLAPL/8915/2025	SOUBHAGYA KUMAR DASH	2025-03-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
156	D-WP(C)/11773/2025	SIDDHANTA SARANGI	2025-03-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. Opp.party No.2 is not represented through.
157	D-WP(C)/11824/2025	DHANESWAR BEHERA	2025-03-24	Petition not correctly addressed
158	D-BLAPL/8776/2025	CHIRANJIB ROUT	2025-03-24	Page no. 10 and 11 not properly arranged.
159	D-ABLAPL/8793/2025	SURYAKANTA DWIBEDI	2025-03-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
160	D-BLAPL/8846/2025	GANGADHAR SAMAL	2025-03-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of rej.order not correct in date chart. 2. Nomenclature in matter of cause title not correct .
161	D-WP(C)/11635/2025	RAMESH CHANDRA JENA	2025-03-24	Fathers name of the petitioner not mentioned in the cause title.
162	D-WP(C)/11788/2025	ALOK KUMAR MOHAPATRA	2025-03-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.2.Date of execution of vakaltnama not furnished
163	D-WP(C)/11622/2025	JANAKI KANTA MAHAPATRA	2025-03-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
164	D-BLAPL/8852/2025	MANAS KUMAR CHAND	2025-03-24	.Petition not correctly addressed to Honorable Court

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 24-03-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/8218/2023	CONTC/8218/2023	MOHENDRA KUMAR MOHAPATRO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	CONTC/4361/2023	CONTC/4361/2023	ADV.	OTHERS. BRIEF NOT CORRECTLY PAGEMARKED AND FURNISHED IN THE 2ND COPY .PLACE IT AFTER COMPLIANCE
3	CONTC/5748/2023	CONTC/5748/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	CONTC/4362/2023	CONTC/4362/2023	ADV.	OTHERS. PRAYER NOT PROPER SINCE NOMENCLATURE OF THE CASE NOT FURNISHED IN THE PRAYER 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	CONTC/6442/2022	CONTC/6442/2022	M/S P.K. RATH, A. BEHERA, S. RATH, S.K. BEHERA, P. NAYAK, S. DAS, S. PANDA, A. ROUT, S. MOHAPATRA,	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	CONTC/2252/2022	CONTC/2252/2022	PRASANNA KUMAR MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT

				FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	CONTC/5761/2023	CONTC/5761/2023	GAGAN BIHARI SINGH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	CONTC/7025/2022	CONTC/7025/2022	AMIT PRASAD BOSE	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	CONTC/8145/2022	CONTC/8145/2022	Gyanendra Kumar Tripathy, D Senapati, P Mallick	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	CONTC/7041/2022	CONTC/7041/2022	M/S SUBASH CHANDRA PUSPALAKA, A.K. TARAI, T. PRIYADARSHINI, K. CHOUDHURY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	CONTC/7043/2022	CONTC/7043/2022	M/S S.C. PUSPALOKA, A.M/S SUBASH CHANDRA PUSPALAKA, A.K. TK. TYARAI, T. PRIYADARSHINI, K. CHOUDHURY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	CONTC/7549/2022	CONTC/7549/2022	ARJUNA CHARANA BEHERA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.